

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

CP-26(MB)/2016

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 06.08.2018

NAME OF THE PARTIES:

Namdev Sattupa Patil
v/s.
Shri Vananath Industires Pvt. Ltd.

SECTION : 397-398 of Companies Act, 1956.

ORDER

At request, list this matter on 09.08.2018.

SD/-

RAVIKUMAR DURAISAMY
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)